

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

111. I.A. 983/2023

In

C.P.(IB)-4719(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: ABC Infra Equipement Private Limited

V/s.

A R Coating Solutions India Pvt Ltd

Appearance

For Applicant : Adv. Parisha Shah i/b Arshil Shah

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

At the request of learned counsel for the applicant, matter is adjourned to
06.09.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Sanjeet--

Sd/-
LAKSHMI GURUNG
Member (Judicial)